

period is three months of imprisonment/detention.

- (ii) loss of property owing to confiscation and/or attachment.
- (iii) permanent incapacitation during freedom struggle.
- (iv) loss of government job.
- (v) ten strokes of whipping/canning.

(c) Statistics are being maintained State/Union Territory wise and not struggle/movement wise. The number of persons from the State of Goa and Union Territory of Daman and Diu who have been granted freedom fighters' pension so far is 929.

[*English*]

Staffing Norms of CGHS Dispensaries

3306. SHRI KANSHIRAM RANA:
SHRI AMAR
ROYPRADHAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any study for evolving staffing norms of CGHS dispensaries/units and stores of Indian System of Medicine and Homoeopathy was incorporated in the annual studies programme of Staff Inspection Unit, Ministry of Finance in the Year 1991;

(b) whether the report has been submitted to the Government;

(c) if so, the details of the recommendations; and

(d) the follow-up action taken thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b) Yes, Sir.

(c) On the basis of norms of work for medical and paramedical staff, the SIU has recommended abolition of 42 posts and creation of 17 posts in Ayurveda, Homoeopathy and Unani dispensaries/Units in Delhi.

(d) The recommendations of SIU in respect of stores have been accepted. However, the recommendations of SIU in respect of ISM & Homoeopathic dispensaries/units have not yet been accepted.

[*Translation*]

Infant Milk Substitutes Act

3307. SHRI SURENDRA PAL PATHAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any loopholes have been found in Infant milk substitutes/feeding bottles and Infant Foods Act, 1992;

(b) if so, the details thereof and action taken/proposed by the Government to plug the loopholes;

(c) whether the Government propose to entrust the responsibility of implementing the Act to the private voluntary organisations; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) No, Sir.